

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI,
O.A. No. 1774/90

New Delhi this 9th day of September, 1994.

HON'BLE MR. S.R. ADIGE, MEMBER (A)

HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

1. Shri Mohd. Mohsin
s/o Late Shri Sheikh Yousuf Ali,
r/o 08/6A, Model Town,
Delhi-110009.
 2. Shri D.K. Srivastava,
s/o Shri S.P. Srivastava,
r/o A-5, Delhi Administration Flats,
Model Town, Delhi-110009.
 3. Mrs. Sushma Jain,
w/o Shri C.S. Jain,
r/o 13/21, Shakti Nagar,
Delhi.
 4. Shri Balbir Singh,
s/o Late Shri Deci Chand,
r/o A -1/9, Paschim Vihar,
New Delhi.
 5. Shri K.K. Dhawan,
s/o Shri M.R. Dhawan,
r/o 46, Delhi Administration Flats,
Greater Kailash-I, New Delhi.
 6. Shri M.P. Singh,
s/o Shri Baboo Singh,
r/o C-9, Transit Hostel,
1-A, Battery Lane, Rajpur Road,
Delhi-110054.
 7. Shri V.P. Jaggi,
s/o Shri Karam Chand Jaggi,
r/o 4/14, Subhash Nagar,
New Delhi.
 8. Shri V.P. Misra,
s/o Shri S.K. Misra,
r/o 33-B (MIG) Pocket C,
Ashok Vihar, Phase-III,
Delhi.
 9. Shri V.K. Gupta,
22/5A, Shakti Nagar,
Delhi.
 10. Shri P.C. Jain,
1649, Gulabi Bagh,
Delhi.
 11. Shri D.R. Gupta,
37-A Mian Wali Colony,
Gurgaon, Haryana
- (None for the applicants)

.....Applicants.

VERSUS

1. Union of India, through the Secretary,
Govt. of India, Ministry of Human Resources
Development (Department of Education),
New Delhi.
2. Delhi Administration,
through its Chief Secretary,
5, Sham Nath Marg,
Delhi.
3. Principal,
Delhi College of Engineering,
Kashmiri Gate,
Delhi.

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4. Shri A.K.Saluja,
5. Shri G.L.Pamnani
6. Dr. M.K.Agarwal.
7. Shri J.S. Barar.
8. Shri J.S.Kalra.
9. Dr. N.K.Garg.
10. K. L. Ahuja.
11. Shri V.K.Mahana.
12. Dr. M.P.S.Mahendru.
13. Sh. O.P.Sharma.
14. Sh. S.C.Gandhi.
15. Dr. O.P.Agarwal.
16. Sh. G.G.Bhise.
17. Dr. V.S.Kaushal.
18. Dr. R.K.Bansal.
19. Sh. V.S.Sasuria.
20. Sh. B.D.Pathak.
21. Sh. A.B.Mathur.
22. Dr. G.K.Saxena.
23. Dr. V.C.Garg.
24. Shri P.R.Chadha.
25. Dr. V.R.Prakash

All Asstt. Professors,
Delhi College of Engineering,
Kashmere Gate, Delhi. Respondents.

By Advocate Mrs. Avnish Ahlawat.

JUDGMENT

By Hon'ble Mr. S.R. Adige, Member (A)

In this application, Shri Mohd Mohsin and 10 others have impugned the order dated 17.7.90 (Annexure-A12) and prayed that the case of respondents No. 4 to 25 be considered as per the Scheme under the Dogra Committee Report.

2. The applicants, who are lectures in the Delhi Engineering College, in the pay scale of Rs. 2200-4000/-, which is affiliated to Delhi University, were appointed between 1961 and 1964.

3. None appeared for the applicants when the case was called out. Mrs. A. Ahlawat appeared for the respondents and was briefly heard. She has pointed out that the applicants in this O.A. have sought no relief for themselves, but have only sought denial of benefits to others. A perusal of the O.A. indicates that O.A. No. 321/88 was filed by the applicant and others and O.A. No. 626/88 was filed by Shri V.P. Mishra and others challenging the Merit Promotion Scheme and the action taken by the respondents under that Scheme. The present position of those two O.As is not known.

4. In view of the absence of the applicants, this O.A. is dismissed for default and non-prosecution.

Lakshmi Swaminathan
(LAKSHMI SWAMINATHAN)
MEMBER (J)

S.R. Adige
(S.R. ADIGE)
MEMBER (A)

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